

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Review Application No.201/00004/2017

(in OA 799/2012)

Indore, this Thursday, the 09th day of August, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Krishna Murari Bangar, S/o Late Shri Baldeo Prasad Bangar,
aged : 60 years, Occupation : Retired Assistant Director
(Chemical), Grade I, Micro Small & Medium Enterprises-DI,
Indore, R/o 14-B, Shreeji Vatika, Pipliyahana, Indore – 452018
(MP) **-Applicant**

(By Advocate – Shri C.B. Patne)

V e r s u s

1. The Union of India through Secretary to the Government of India, Department of Micro Small & Medium Enterprises, Ministry of Micro Small & Medium Enterprises, Udyog Bhawan, New Delhi – 110108.
2. The Development Commissioner, Government of India, Ministry of Micro Small & Medium Enterprises, 7th Floor, Nirman Bhawan, Maulana Azad Road, New Delhi – 110108.
3. The Director, Micro Small & Medium Enterprises Development Institute, Government of India, Ministry of Micro Small & Medium Enterprises, 10, Pologround Industrial Estate, Indore – 452015 (MP).
4. The Director, Central Bureau of Investigation, Headquarter Office, C.G.O. Complex, Lodhi Road, New Delhi.
5. Shri V.P. Sharma, Deputy Director (Chemical), M.S.M.E. Development Institute, 10, Pologround Industrial Estate, Indore – 452015 (MP).

6. Shri Malik Akramuddin, Deputy Director (Chemical), Office of the Development Commissioner, M.S.M.E., 7th Floor, Nirman Bhawan, New Delhi – 110108.

Through its Secretary, Dholpur House, Shahjahan Road, New Delhi – 110069
-Respondents

(By Advocate – Smt. Seema Sharma)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Review Application.

Accordingly, RA is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-